

**PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF
NEW DELHI TELEVISION LIMITED**

Registered Office: 207, Okhla Industrial Estate Phase-III, New Delhi-110020
Phone-011- 41577777, 26446666, Fax-011-29231740, 41735110

This Announcement ("Announcement") is being issued by the Manager to the Offer i.e., Morgan Stanley India Company Private Limited (herein after referred to as "Morgan Stanley" or "Manager to the Offer"), on behalf of the Acquirers, Dr Prannoy Roy and Mrs Radhika Roy (hereinafter Collectively referred to as the "Acquirers") and RRPR Holding Private Limited being Person Acting in Concert with the Acquirer (hereinafter referred to as "PAC" or "RRPR Holding")

This Announcement is in continuation of, and should be read in conjunction with the original Public Announcement ("PA") published on December 30, 2007.

Terms used but not defined in this Announcement shall have the meaning assigned to them in the "PA". Shareholders are requested to note the following amendments with respect to the "PA".

Shareholders may note that table in Para 1.1.0 of the PA, should be read as under:

The Negotiated Price	Not Applicable
Price paid by the Acquirer for acquisition if any, including by way of allotment in a public or rights or preferential issue during the 26 week period prior to the date of PA.	Rs. 400
Higher of (i) to (ii) below: Share price data of NDTV on NSE, where it is most frequently traded, is as under: (i) The average of the weekly High and Low of the closing prices of the shares of NDTV during 26 weeks period preceding the date of Public Announcement. (ii) The average of the daily High and Low of the prices of the shares of NDTV during 2 weeks period preceding the date of Public Announcement.	Rs. 376.96 Rs. 438.98

Other than above, all other terms and conditions stated in PA remain the same.

The Acquirers, Dr Prannoy Roy and Mrs Radhika Roy, residents of B-207, Greater Kailash Part-I, New Delhi-110048 and PAC RRPR Holding and its directors, accept full responsibility for the information contained in this Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Announcement would be available on SEBI's website (www.sebi.gov.in).

Issued by Manager to the Offer on behalf of the Acquirers and PAC

Morgan Stanley India Company Private Limited, 1501-1115, Hilton Towers, Nariman Point, Mumbai 400 021, Tel: +91 22 6621 0555, Fax: +91 22 6621 0556 Email: ndtv_offer@morganstanley.com (Please note the revised email id of the Manager to the Offer as stated herein), Contact Person: Mr. Shiv Chaudhary

Place: New Delhi

Date: December 31, 2007

h11 x w12